

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI BRAHMA DUTT) : (a) to (d). The Spices Board is being constituted under the provisions of the Spices Board Act, 1986. The Act already provides for adequate representation to growers.

[Translation]

Steps To Unearth Black Money

235. PROF. MADHU DANDAVATE: Will the Minister of FINANCE be pleased to state ;

(a) whether it is a fact that on the basis of the report of the Institute of Public Finance and Policy the estimated black money in 1983-84 was Rs.36787 crores excluding the black money in circulation due to smuggling activities ;

(b) if so, the concrete steps taken to unearth black money and prevent its inflationary pressure on the economy ; and

(c) the impact of these steps ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY): (a) The National Institute of Public Finance and Policy in their report 'Aspects of Black Economy in India', at table No. XIII, 2.7; have estimated the total black income generated in 1983-84, between Rs. 31, 584 to 36, 786 crores.

(b) and (c). All possible steps to curb generation and proliferation of black money i. e. legislative, administrative and institutional are being taken from time to time. A long-term fiscal policy has been laid on the tables of both Houses of Parliament. As a result of liberal fiscal policies of the Government, the revenue collection was higher in the last financial year. The liberalisation of summary assessment scheme, reduction in the tax rates of direct taxes and "Amnesty Scheme" is however only one limb of the policy. The other limb is intensive scrutiny and searches and seizures in the remaining cases so as to leave no doubt in the minds of tax payers that they cannot get away with anything they declare in the returns of income. Enforcement machinery

is being strengthened and the number of searches and prosecutions have substantially increased.

[English]

Annual Income of Kovalam I.T.D.C. from where Food Lifted By Indian Air-Lines/ Air India at Trivandrum

236. SHRI MULLAPALLY RAMACHANDRAN : Will the Minister of TOURISM be pleased to state :

(a) whether Government have made any efforts to ensure that catering services on Indian Airlines and Air India flights are entrusted to I. T. D. C. hotels wherever I. T. D. C. Hotels are situated at points from where food is lifted for the flights ; and

(b) the average annual income derived by the Kovalam I. T. D. C. over the last three years from food lifted by Indian Airlines/Air India at Trivandrum?

THE MINISTER OF TOURISM (MUFTI MOHD SYED) : (a) Decisions in this matter are taken by the management of the Indian Airlines or Air Indian on the basis of the location of flight kitchens at the concerned airports and other related caterers ITDC run flight kitchens are given priority.

(b) The information is given below :

Year	Annual Income (Rs. in Lakhs)
1983-84 (Nov 83 to Mar 84)	2.03
1984-85	9.04
1985-86 (Prov.)	19.06

The Indian Airlines started lifting food from November, 1983.

Non-Resident Investments

237. DR. DATTA SAMANT: Will the Minister of FINANCE be pleased to state the non-Resident Indians' (N.R.Is) investments for the year 1985-86?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY): The invest-